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SLP(Crl.)... 2506 OF 2004

ITEM No.15

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.)...../2004

(From the judgement and order dated 12/08/2003 in CRLA 225/97
of The High Court of Jharkhand at Ranchi)

TAIYAB KHAN & ORS.

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Crl.M.P. No 2506/2004 for c/delay in filing SLP)

Date : 19/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. Anis Ahmed Khan,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue Notice on the application for delay,

S.L.P. as well as on application for bail.

(Y.P. Dhamija)
AR-cum-PS

(Veera Verma)
Court Master